NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of operational creditors (Workmen); Date of Commencement of CIRP: August 26, 2019; List of Creditors as on August 11, 2025

	Name of authorised Name of work Identification representative, if any man No.			
Name of work man				
	Identification No.			
Details of claim received	Date of receipt			
of claim wed	Amount claimed			
Details of claim admitted	Amount of claim admitted			
	Nature of Claim			_
	Whether related party?			
	% voting share in CoC, if applicable			
Amount of	contingent claim			
Amount of	gent dues, that claim under claim not m may be set-verification admitted off			
Amount of	laim not dmitted			
	Remarks if any			

S.No

